187

(b) For capsules having combination of 450 mg. of Rifampicin and 300 mg. of ISONIAZID, the prices are as under:-

(i) 3's Slrip|bottle Rs. 7.67 (ii) 4's strip|bottle Rs. 10.24 (iii) 10's strip|bottle Rs. 25.57

Price fixation of bulk drags

2022. SHRI RAJNI RANJAN SAHU: Will the Minister of INDUSTRY be pleased to refer to answer to Unstarred Qn. 4581 given in the Rajya Sabha on 5th Sept., 1988 and state:

- (a) whether it is a fact that BICP did not recommend price of any of the imported scheduled bulk drugs under Para 6 of DPCO, 1979;
- (b) if so, names of bulk drugs for which prices were recommended by BICP;
- (c) what are the names of imported bulk drugs meant for sale for which bis Ministry fixed the price during 1985-86 and 1986-87 under DPCO. 1979:
- (d) whether it is a fact that there -were large number of instances of difference between the price based on imports and the price allowed in the formulations; and
- (e) if so what are the details of instances came to the notice of his Ministry?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (e) The required details to the extent information is available would be collected and laid on the Table of the House.

Oxytetracycline salts

2023. SHRI M. KADHARSHA: Will the Minister of INDUSTRY be pleased to state:

- (a) what are the rules of Oxytetracy cline which being produced by Pfizer and what were their prices before DPCO, 1979 and under DPCO, 1979;
- (b) whether it is a fact that the prices of certain formulations based in Oxytet-

cacyline and its salts remained unrevised under DPCO, 1979;

to Questions

- (c) if so, names of those formulations along with prices of each pack and each strength; and
- (d) whether it is a fact that in respect of 21 such formulations Pfizer was given a showcause notice?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (d) The required details to the extent information is available would be collected and laid on the Table of the House.

Assessment of amount on BaraJgon ketone

2024. SHRI RAOOF VALIULLAH: Will the Minister of INDUSTRY be plea-ed to refer to the answer to Unstarred Question 4593 given in the Rajya Sabha on 5th September, 1988 and state:

- (a) what are the detailed basis on which amount of Rs 321 crores was assessed in respect of Baralgon Ketone from Hoechst;
- (b) what was the price of Baralgon ketone fixed by his Ministry and what was the price of this drug and what mark up was taken by the company at which formulations were sold; and
- (c) what was the production of Baralgon Ketone and it formulations from the date of litigation upto 31st December, 1983 and what was the difference in each?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c) The required details to the extent information is available would be collected and laid on the Table of the House.

Carbamazine citrate Tablels and Liquids

- 2025. SHRI RAOOF VALIULLAH: Will the Minister of INDUSTRY be pleased to refer to the answer to the Unstarred Question 4592 given in the Rajya Sabha on 5th September, 1988 and state:
- (a) whether it is a fact that besides Diethyl Carbamazine Citrate Tablets Cyana-